

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017**

Dated: 26th April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Sahashi Bhushan Upadhyay, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Shivam Sinha for R-3
Mr. Jayant Dubey

ORDER

As agreed by learned counsel for the parties, list the application for further hearing on **08th & 24th May, 2018.** In the meantime, learned counsel for the appellant is at liberty to intimate all the respondents about the pendency of this application before this Tribunal.

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I. J. Kapoor)
Technical Member**